LXXVIII Annexule No 39] Anothei statement showing the retail prices of selected building materials as on 31-12-70 and 16 11-71 in Delhi and giving reasons for increase in the prices if any is also at tached [See Appendix LXXVIII, Annexule No 40] The prices of building materials are c flected by the Delhi Administration at the end of every quarter and as such the prices for the quarter ending 31-12-70 have been quoted

c) The Government is taking immediate sieps to relieve shortages and all requi site steps to maintain price stability some of which are as given below -

- (1) increase in production agricultural and industrial-to meet the demand
- (ii) fixation of prices statutorily or informally
- (iii) organisation of public distributive system for essential commoditie like fooderuns and milk
- (iv) fair distribution of essential com modities through regulatory con trols under the Essential Commo ditie Act 1955 and
- (v) availability of essential commodities through cooperative channels

REFUSAL BY THE EMPLOYLES OF ENGINEER ING DEPARTMENT NOT TO ACCEPT THEIR PA

639 SHRI GANESHI I AI CHAU-DHARY Will the Minister of COM-MUNICATIONS/सचार मत्नो be pleased to state:

(a) whether it is a lact that the tele communications engineers had decided not to accept their pay packets on November 1st, 1971 as a protest,

(b) it so what are their grievances, and

(c) the action taken by Gevernment in this regard?

THE MINISTER OF COMMUNICA-TIONS/ सचार मली (SHRI H N BAHU-GUNA) (a) The Engineering Supervisers who are in the non ga etted

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cadre did not accept their pay on 1st November 1971 Ali other engineers received their pay

(c) They demand evertime allowance for ext a duty and better pay scales

(c) These offici is are call duty supervisory staff and have no fixed duty hours at present. The question of giving them fixed duties and grant of overtime allowance is however under consideration of the department. As regards the revision of their pay scales it will be considered after the recommendations of the Third Pay Commission are known.

FAMILY PLANNING PUBLICITY

640 SHRI SUHRID MULLICK CHOU-DHURY Will the Minister of INFOR-MATION AND BROADCASTING/ स्वना और प्रचारण मत्नी be r'eased to state

(a) whether it is a fact that the two flicers of Press Information Bureau were sent recently to USA for advinced training in Family Planning Publicity and

(b) if so, the reasons therefor'

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADC ASTING/सूचना और प्रसारण मत्नालय में उप मत्नी (SHRI DHA-RAM BIR SINHA) (a) Yes, Sir They were sent to attend a workshop in June-August 1970

(b) To give them realistic experience in the planning production and execution of Family Planning publicity programmes

AGREEMENT WITH TATA GROUP COMPANY

64) SHRI SUHRID MULLICK CHOU-DHURY Will the PRIME MINISTER/ REIT HAI be pleased to state

(a) whether it is a fact that Government have iccently allowed a Tata Group Company to import expensive Data Processing Systems on promise of export of Compute's software